Applications in standard form are invited from the citizens of India, as defined under Articles 5 & 6 of the constitution of India, having registered of Employment Exchange in Assam for filling up the following post under the establishment of the Presiding Officer/Member, Motor Accidents Claims Tribunal, Dhubri.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Post</th>
<th>Number of Post</th>
<th>Scale of Pay</th>
<th>Reserved/Unreserved</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Peon</td>
<td>Existing vacancy – 1 (One) no.</td>
<td>@ Rs. 12,000/ to Rs. 37,500/- + G.Pay Rs. 3,900/- and other allowances as admissible under Rules</td>
<td>Unreserved</td>
</tr>
</tbody>
</table>

**General Qualification For the Post**

1) The candidate must have minimum educational qualification of H.S.L.C. passed.

2) Age not less than 18 years and not more than 44 years of age as on 01-01-2019. For SC/ST candidates there will be five years relaxation for submission of application.

**Other Condition.**

1) Application must be accompanied with attested copies of all relevant documents/testimonials in support the educational and other qualifications including experience certificates. Three (3) copies of duly signed recent passport size photographs should invariably be enclosed with applications.

2) Candidates in service should apply through proper channel with NOC from their employer.

3) Last date of receipt of applications is within 20 (twenty) days from the date of publication of advertisement in the newspaper.

4) Incomplete applications will be rejected without any notice. No application will be entertained after the last date fixed.

5) List of eligible candidates along with specific date of interview (Viva-Voce only) shall be notified in the official website of Dhubri District Judiciary (www.dhubrijudiciary.gov.in) as well as in the notice board of the office of the Presiding

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Officer/Member, Motor Accidents Claims Tribunal, Dhubri in due course.

6) The eligible candidates shall be required to appear for their interview (Viva-Voce only) accordingly in the venue to be notified in the notice board/website.

7) Canvassing by any means will immediately lead to rejection of candidature.

8) The applications received either by post or by hand after last date of submission shall not be accepted.

9) The applications should be addressed to the Presiding Officer/Member, Motor Accidents Claims Tribunal, Dhubri.

10) All other matters regarding the recruitment process which are not specified herein shall be decided by the selection board taking note of the guidelines of the Hon'ble Gauhati High Court, Guwahati.

11) All the applications shall submit 2 (two) nos. of envelop affixing postal stamp @ Rs. 5/- (Rupees Five) only in each envelop alongwith their self address.

12) No. TA/DA will be admissible.

Presiding Officer/Member,
Motor Accidents Claims Tribunal, Dhubri.

Memo No. MACT/ESSSTT/DHU/03/Pt-1/2019/48-53 / Dated Dhubri The 25th Jan., 2019
Copy to :-

1) The Registrar General, Hon'ble Gauhati High Court, Guwahati for favour of information.

2) The Assistant Director of Employment, District Employment Exchange, Dhubri. He is requested to take necessary action.

3) The District Information and Public Relation Officer, Dhubri. He is requested to circulate the above advertisement in 2 (two) leading newspapers i.e. English & Assamese daily immediately.

4) The Systems Officer, Dhubri District Judiciary, Dhubri. He is requested to upload the said advertisement in the official website of the Dhubri District Judiciary, Dhubri.

5) Notice Board
6) Office File.